

Name of the Court	Territorial	Civil	Criminal
<u>District Judge</u>	Distt. U.S.Nagar	Civil Revision Civil Appls. up to Rs.5,00,000	All S.T. triable by Court of Session. Appeals and Revisions.
<u>Addl. Distt. Judge &amp; Addl. Distt. Judge/FTC. Rudrapur, Kashipur &amp; Kahtima</u>	Distt. U.S.Nagar	Civil Revision Civil Appls. up to Rs.5,00,000	All S.T. triable by Court of Session. Appeals and Revisions.
<u>Civil Judge (SD) Rudrapur</u>	Tahsil Kichha, Gadpur, Khatima, Sittanganj	Civil- unlimited S.C.C.- up to Rs.25,000	Criminal cases triable by Magistrate
<u>Civil Judge (SD) Kashipur</u>	Tahsil Kashipur, Hazipur, Jaspur	Civil- unlimited S.C.C.- up to Rs.25,000	Criminal cases triable by Magistrate.

Civil Judge (JD)

I Addl. Civil Judge (JD)

II Addl. Civil Judge (JD)

<u>Rudrapur.</u>	Tahsil. Kichha, Gadarpur.	Civil-upto Rs. 1,00,000	All Criminal. Cases triable by Magistrate
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Civil Judge (JD)

I&II Addl. Civil Judge (JD)

<u>Kashipur.</u>	Tahsil Kashipur Bazpur & Jaspur.	Civil-upto Rs. 1,00,000	All Criminal. Cases triable by magistrate.
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Civil Judge (JD) &

Addl. Civil Judge (JD)

<u>Khatima</u>	Tahsil Khatima Gadarpur..	Civil-upto Rs. 1,00,000	All Criminal. Cases triable by magistrate.
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Chief Judicial Magistrate.

<u>U.S.Nagar.</u>	Distt. U.S.Nagar.	-----	All Criminal Cases triable by magistrate.
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Judicial Magistrate

<u>Rudrapur &amp; Kashipur.</u>	Distt. U.S.Nagar	-----	All. Criminal Cases triable by magistrate
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